

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/5778/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 27 June, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJNB/4407, dtd. 26.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail restricted holiday on 30.06.2023 with station leave permission, with the official vehicle, from the evening of 28.06.2023 till the morning of 01.07.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/5779/A. dated** , 27-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/*  
**JT. REGISTRAR (VIGILANCE)**